

[अध्यक्ष महोदय]

ऐसा काज रहता है तो उसके बाद सवाल उठ सकता है कि क्या किया जाए।

श्री बड़े: स्टेटमेंट होना चाहिये।

Shri Hari Vishnu Kamath: May I submit . . .

Shri H. N. Mukerjee: May I beg of you to make a differentiation here? The Bill relates to a particular matter. We have to go into its rights and wrongs and make our decision. In Banaras, a particular kind of agitation is there and the Government has to tackle it. I am sure, this House or any other House would not like to be pressurised by whatever is happening there into giving its opinion one way or the other. We have to discuss that purely on its merits. Educational as well as other things have got to be considered. But in so far as this specific situation which has arisen in the campus of the Banaras Hindu University, which is the jurisdiction of the Union Government, is concerned, this House has a right to satisfaction in regard to the manner in which the Government has dealt with whatever agitation is taking place there. That is quite irrespective of the rights and wrongs of the matter. I do not say that because of the agitation I go back on the decision of the Rajya Sabha or because of the agitation I am fortified in my decision to keep on to the decision of the Rajya Sabha. That is a different matter altogether. The situation that has developed in the Banaras Hindu University campus which is governed by the Union Government has got to be reported by the Government to us and then it is for us to find out what is to be done.

Shri Hari Vishnu Kamath: May I make a submission?

Some hon. Members rose—

Mr. Speaker: I do not think any

further discussion is needed on this. Only this much can be said by the Education Minister as to what is the position at this moment. That is all. We cannot discuss what the motives are, what the demands are and all that. We will not discuss that.

Shri Lal Bahadur Shastri: That he will do. The Education Minister will make a statement in the afternoon.

Shri Hari Vishnu Kamath: On a point of clarification, Sir.

Shri S. M. Banerjee: At what time?

Mr. Speaker: We will take it up at 5 O'Clock.

Shri Hari Vishnu Kamath: The Prime Minister was good enough to say that the Bill would be brought before the House tomorrow. Can we have an assurance as that Bill would be introduced here today so that we can study the Bill and come prepared tomorrow?

Mr. Speaker: Just now it will be introduced. The Secretary.

12.20 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Banaras Hindu University (Amendment) Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 16th November, 1965."